

By Speed Post.

BEFORE SMT. ZOYA HADKE, JOINT SECRETARY & LEGAL ADVISER & FIRST
APPELLATE AUTHORITY(Notary)

(Under Section 19 of RTI Act, 2005)

MINISTRY OF LAW & JUSTICE, DEPARTMENT OF LEGAL AFFAIRS
ROOM NO. 422, 'A' WING, SHASTRI BHAWAN, NEW DELHI 110001

Appeal No.19/JS&LA(ZH)/NC/2014

IN THE MATTER OF:

Shri A.S. Devaraj,
Advocate, No.57/A, 3rd Cross,
Kirloskar Colony,
Basaveshwaranagar,
Bangalore-560 079.

Appellant

Versus

Central Public Information Officer (N)
Ministry of Law & Justice
Department of Legal Affairs
Shastri Bhawan
New Delhi – 110001

Respondent

ORDER

13.01.2015

The instant appeal dated 01.12.2014 received on 09.12.2014 has arisen out of RTI application dated 10.09.2014 by which the applicant had sought the following information:-

- "(1) Notary Register Entry from 1.3.1995 to 30.3.1995.
- (2) Receipts issued by the Notary Public after receipt of fees in respect of entering affidavit, agreement, GPA and other things in the Notary Register by one Shri Rangaramu. V. S/o Venkatasubba Shetty, Notary Public, Government of India, Notary Register No. 491; His office address No. 24, 3rd Cross, Sampige Road, Malleshwaram, Bangalore-560003. Residential Address No. 99, Sathyanarayana Layout, IInd Stage, J.C. Nagara, Kurubarahalli, Bangalore-560086, who is Notary Public and is appointed by your authority under Notary Act."

2. The CPIO, vide letter dated 01.10.2014, has provided the following information to the applicant:-

"This Department is not the custodian of the Notary Register of the Notary Public. It is kept and maintained by the Notary Public himself.

However, a letter has been written to Shri V. Ranga Ramu, Notary, Regd. No. 461 for submitting the requisite documents and the same may be provided to Shri Devraj A.S. on submission of the same by the Notary."

3. The appellant/applicant has not appeared in response to the Notice dated 23.12.2014 nor filed any reply. In his appeal he has stated that information as sought for has not been provided and incomplete information has been provided with delay. He has sought that complete information may be provided within time and to impose penalty for delay and award cost to the appellant. The CPIO, Notary Cell, has not filed any reply but has informed that a reply has been received from Shri V. Rangaramu.

4. After careful examination of the matter, I am of the considered view that since the CPIO has received reply from Shri V. Rangaramu, information as asked for by the applicant/appellant in his RTI application may be provided within one month from the date of order.

5. Since the CPIO has made the reply vide letter dated 01.10.2014 in response to RTI application dated 10.09.2014, there does not appear to be any delay in terms of section 7 of the RTI Act, 2005 as suggested by the appellant/applicant. The appeal is disposed of accordingly.

6. In case, the Appellant is aggrieved with this order, he may file a second appeal before Hon'ble CIC, 2nd Floor, August Kranti Bhawan, Bhikaji Cama Palace, New Delhi-110066, within the time period as prescribed under the provisions of RTI Act, 2005.

The parties be informed accordingly.

Zoya Hadke
(Zoya Hadke)

Joint Secretary & Legal Adviser &
First Appellate Authority
Date: 13.01.2015

1. Shri A.S. Devaraj, Advocate, No.57/A, 3rd Cross, Kirloskar Colony, Basaveshwaranagar, Bangalore-560 079.
2. DLA & CPIO (Notary), D/o Legal Affairs, Shastri Bhawan, New Delhi-110001.
3. RTI Cell, Department of Legal Affairs, Shastri Bhawan, New Delhi-110001.

M. S. Kulkarni
2/13/15

3

RK-184835954-2nd-1/12/2014 1st set

FIRST APPEAL UNDER SECTION 19 (1) OF THE RIGHT TO INFORMATION ACT-2005

To
The 1st Appellant authority and Deputy legal advisor,
Ministry of Law and Justice Department of legal affairs,
(Notary cell), Govt of India.
R. No: 439A, Shashtri Bhavan, New Delhi - 110001.

1. Name of the appellant	Devaraj.A.S. Advocate
2. Address of the Appellant and contact number	Dev & Co. No.57/A, 3rd Cross, Kirlsokar Colony, Basaveshwaranagar, Bangalore - 560 079. Contact No.9342303398
3. Name of the Respondent /Public Information Officer and address	Sri. V. Ranga Ramu, V. Rangaramu and Associates Advocate, No: 84, 3rd cross, Sampige Road, Malleshwaram, Bangalore - 560003.
4. Details about the date of application filed before the Respondent/Public Information Officer.	1) Application dt: 10/09/14.
5. Reason about the filing of appeal	1) Not furnish information as sought for in the application. 2) In complete information 3) Delay
6. Details about the documents enclosed with the appeal.	1) Application dt: 10/9/14. 2) RPAID Receipts and Acknowledgment. 3) endorsement dt: 11/08/2012 4) your authority endorsement dt: 01/10/2014.
7. Relief sought for :-	1) Direct to furnish complete information within time. 2) Impose penalty for delay and to 3) Award cost to the appellant.

Devaraj
5/12/14

PSTAA/LA

R & I/Dy. No. 1962
Dated 5/12/14

19/JSKLA(ZH)/NC/2014

9/12/14

(Devaraj. A. S.)
Advocate for Appellant

Place : Bangalore

Date : 28/11/2014.

01/12/14.

APPLICATION UNDER SECTION 6(1) AND 7(1) THE
RIGHT TO INFORMATION ACT : 2005.

FORM - A

APPLICATION FOR CERTIFIED COPIES OF FOLLOWING DOCUMENTS

To :

V. Rangaramu & Associates Advocate,
No.24, 3rd Cross, Sampige Road,
Malleshwaram, Bangalore - 560003.

1	Full Name of the Applicant	DEVRAJ A.S S/o Singre Gowda,
2	Address	No. 57/A, 3 rd Cross, Kirloskar Colony, Basaveshwaranagar, Bangalore, Karnataka, PIN - 560079
3	Contact Mobile Number	9342303398
4	Details of the documents / Information samples, Etc required.	Requesting to issue or direct to issue Certified copies of followings :- (1)Notary Register Entry From 1.3.1995 to 30.3.1995 (2)Counter Receipts issued by you After Getting entry in respect of entering Affidavit, agreement, GPA and other things in the Notary Registrar.

अनुपयथा COUNTERFOIL
इसे फाइलर प्रेषक अपने पास रख ले।
To be detached and kept
by the Sender.

पोस्टल आर्डर
रुपये 10.00Rs.
POSTAL ORDER

किससे भरा करना
To whom payable
N. Rangaramu
At what Office
Whether crossed
Date sent 10/09/14

22F 444744

भारतीय डाक
India Post
RLAD CHM COURT COMPLEX S.O <560003>
A RK1802805511IN
Counter No:1,OF-Code:PA
To:V RANGARAMU &,ASSOCIATES
Malleshwaram S.O, PIN:560003
From:DEVARAJ A S , BG 79
Wts:20grams,
Amt:25.00 , 10/09/2014 , 15:20
<<Track on www.indiapost.gov.in>>

		(3)As per your letter / dated 11/08/2014 Endorsement you stated you are place The said information before the competent authority, but you till today not furnish who is the competent Authority and where the documents is Available for getting certified copies. A: Such kindly furnish details about competent authority. Copy of your Earlier endorsement is herewith Enclosed.
5	Year which documents Pertains	1995 - till date
6	Postal Order No. 22F444744. Date: 10/9/14. Amount Rs 10/-	

PLACE: BANGALORE

Date: 10/9/14.


10/9/14
APPLICANT.

आर.पी. - 54 / R.P.-54

भारतीय डाक विभाग
DEPARTMENT OF POSTS, INDIA
प्राप्ति स्वीकृति / ACKNOWLEDGMENT

रजिस्टर्ड / विमाकृत - पत्र / पार्सल प्राप्त हुआ
Received/Registered / Insured Letter / Parcel

क्रमांक/No. _____ तारीख/ Dated _____ का / of _____

बोम का मूल्य रूपयों में _____
Insured for Rupees V. Ranganamu and

पाने वाले Associates & Co
Addressed to No: 84, 3rd cross, Sampige Road,
Malleswaram, Bangalore - 560003.

को / on _____

वितरण डाकघर की तारीख - मोहर
Date stamp of office of delivery


हस्ताक्षर और नाम / Signature and Name

(18)

(29)

V. Rangaramu and Associates
Advocate,

#24, 3rd Cross,
Sampige Road
Malleshwaram
Bangalore-560003

Date: 11.08.2012

TO:

C. Harish Raju
S/o Srinivasa Raju
No. 134/3A, Chinnaiah Raju
Garden, 1st main, 1st cross,
Vijaya Bank Layout,
Bilekahalli,
Bangalore-560076

Sir,

Received Your letter under Right to Information Act application
requesting certain information which is vague one.

This is to inform you that every year End of December I have sent my
annual Returns to the concerned authority, you may contact the
concerned authority.

Thanking You

Enclosed: postal order

Your faithfully



F.No. 5A(282)/2014-NC
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Notary Cell)

R.No. 439A, Shastri Bhawan,
New Delhi-110001

Dated : the 1st Oct. 2014

To

Shri Devraj A.S.,
No. 57/A, 3rd Cross, Kirloskar Colony,
Basaveshwaranagar, Bangalore,
Karnataka-560079.

Sub: Your Application dated 10.09.2014 seeking information RTI Act, 2005 – reg.

Sir,

With reference to your RTI application dated 10.09.2014, following is the pointwise information sought by you:

Sl.No.	Question	Reply
1.	Notary Register Entry from 1.3.1995 to 30.03.1995	This Department is not the custodian of the Notary Register of the Notary Public. It is kept and maintained by the Notary Public himself.
2.	Receipts issued by the Notary Public after receipt of fees in respect of entering affidavit, agreement, GPA and other things in the Notary Register.	However, a letter has been written to Shri V. Ranga Ramu, Notary, Regd. No. 461 for submitting the requisite documents and the same may be provided to Shri Devraj A.S. on submission of the same by the Notary.

2. If you are not satisfied with the information furnished herewith, you can prefer first appeal to the Appellate Authority within 30 days of receipt of this letter at the following address:

Smt. Zoya Hadke, Addl. LA,
Department of Legal Affairs,
Ministry of Law & Justice,
Room No. 422A, 4th Floor,
Shastri Bhawan, New Delhi-110001



(Poonam Suri)
Deputy Legal Advisor &
CPIO

III set

FIRST APPEAL UNDER SECTION 19 (1) OF THE RIGHT TO INFORMATION ACT-2005

To
The 1st Appellant authority and Deputy legal advisor,
Ministry of Law and Justice Department of legal affairs,
(Notary cell), Govt of India.
R. NO: 439A, Shashtri Bhavan, New Delhi - 110001.

1. Name of the appellant	Devaraj.A.S. Advocate
2. Address of the Appellant and contact number	Dev & Co. No.57/A, 3rd Cross, Kirlsokar Colony, Basaveshwaranagar, Bangalore - 560 079. Contact No.9342303398
3. Name of the Respondent /Public Information Officer and address	Sri. V. Ranga Ramu, V. Rangaramu and Associates Advocate, No: 24, 3rd cross, Sampige Road, Malleshwaram, Bangalore - 560003.
4. Details about the date of application filed before the Respondent/Public Information Officer.	1) Application dt: 10/09/14.
5. Reason about the filing of appeal	1) Not furnish information as sought for in the application. 2) In complete information 3) Delay
6. Details about the documents enclosed with the appeal.	1) Application dt: 10/9/14. 2) RPAID Receipts and Acknowledgment. 3) endorsement dt: 11/08/2012 4) Your authority endorsement dt: 01/10/2014.
7. Relief sought for :-	1) Direct to furnish complete information within time. 2) Impose penalty for delay and to 3) Award cost to the appellant.

Place : Bangalore
Date : 28/11/2014.
01/12/14.


(Devaraj. A. S.)
Advocate for Appellant

APPLICATION UNDER SECTION 6(1) AND 7(1) THE
RIGHT TO INFORMATION ACT : 2005.

FORM - A

APPLICATION FOR CERTIFIED COPIES OF FOLLOWING DOCUMENTS

To :

V. Rangaramu & Associates Advocate,
No.24, 3rd Cross, Sampige Road,
Malleshwaram, Bangalore - 560003.

1	Full Name of the Applicant	DEVRAJ A.S S/o Singre Gowda,
2	Address	No. 57/A, 3 rd Cross, Kirloskar Colony, Basaveshwaranagar, Bangalore, Karnataka, PIN - 560079
3	Contact Mobile Number	9342303398
4	Details of the documents / Information samples, Etc required.	Requesting to issue or direct to issue Certified copies of followings :- (1)Notary Register Entry From 1.3.1995 to 30.3.1995 (2)Counter Receipts issued by you After Getting entry in respect of entering Affidavit, agreement, GPA and other things in the Notary Registrar.

अव्यक्त COUNTERFOIL
इसे काटकर भेजक अपने पास रख ले।
To be detached and kept
by the Sender.

पोस्टल आर्डर
रुपए 10.00Rs.
POSTAL ORDER

किसे अदा करना
To whom payable
N. Rangaramu
At what Office
Whether crossed
Date sent 10/09/14

22F 444744

भारतीय डाक
India Post
RLAD CHM COURT COMPLEX S.O <560003>
A RK180280551IN
Counter No:1, OF-Code:PA
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PLACE: BANGALORE

Date: 10/9/14.


10/9/14
APPLICANT.

आर.पी. - 54 / R.P.-54

भारतीय डाक विभाग
DEPARTMENT OF POSTS, INDIA
प्राप्ति स्वीकृति/ ACKNOWLEDGMENT

● अनिश्चित को, कृपया हटा दें
● Strike out if not relevant

● रजिस्टर्ड / बिमाकृत - पत्र / पार्सल प्राप्त हुआ
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● बोरे का मूल्य रूपयों में _____
● Insured for Rupees V. Rangasamu and

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Addressed to No: 84, 3rd cross, Sampige Road,
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को / on _____

वितरण शास्त्र की तारीख - मोहर
Date stamp of office of delivery

हस्ताक्षर और नाम Kumar Vijay
Signature and Name



29

V. Rangaramu and Associates
Advocate,

#24, 3rd Cross,
Sampige Road
Malleshwaram
Bangalore-560003

Date: 11.08.2012

TO:

C. Harish Raju
S/o Srinivasa Raju
No. 134/3A, Chinnaiah Raju
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requesting certain information which is vague one.

This is to inform you that every year End of December I have sent my
annual Returns to the concerned authority, you may contact the
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Thanking You

Enclosed: postal order

Your faithfully

F.No. 5A(282)/2014-NC
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Notary Cell)

R.No. 439A, Shastri Bhawan,
New Delhi-110001

Dated : the 1st Oct. 2014

To

Shri Devraj A.S.,
No. 57/A, 3rd Cross, Kirloskar Colony,
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(Poonam Suri)
Deputy Legal Advisor &
CPIO

FIRST APPEAL UNDER SECTION 19 (1) OF THE RIGHT TO INFORMATION ACT-2005

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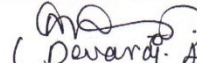
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1. Name of the appellant	Devaraj.A.S. Advocate
2. Address of the Appellant and contact number	Dev & Co. No.57/A, 3 rd Cross, Kirlsokar Colony, Basaveshwaranagar, Bangalore - 560 079. Contact No.9342303398
3. Name of the Respondent /Public Information Officer and address	Srs. V. Ranga Ramu, V. Rangaramu and Associates Advocate, NO: 84, 3 rd Cross, Sampige Road, Malleswaram, Bangalore - 560003.
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Place : Bangalore

Date : 28/11/2014.

01/12/14.


(Devaraj A.S.)
Advocate for Appellant

F.No. 5A(282)/2014-NC
Government of India
Ministry of Law & Justice
Department of Legal Affairs
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R.No. 439A, Shastri Bhawan,
New Delhi-110001

Dated : the 1st Oct. 2014

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(Poonam Suri)
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इसे काटकर प्रेषक अपने पास रख ले।
To be detached and kept
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पोस्टल आर्डर
रुपए 10.00Rs.
POSTAL ORDER

किसे अदा करना
To whom payable
N. Rangaramu
Mallechwaram
किस कार्यालय से
At what Office
क्या इसे क्रॉस किया है
Whether crossed
Date sent 10/09/14

22F 444744

भारतीय डाक
India Post
RLAD CHM COURT COMPLEX S.O <56
A RK1802B0551IN
Counter No:1,DP-Code:PA
To:V RANGARAMU & ASSOCIATES
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PLACE: BANGALORE

Date: 10/9/14.


10/9/14
APPLICANT.

आर.पी. - 54 / R.P.-54

भारतीय डाक विभाग
DEPARTMENT OF POSTS, INDIA
प्राप्ति स्वीकृति/ ACKNOWLEDGMENT

आधारिका को भेज दिया जाय
* Strike out if not relevant

रजिस्टर्ड / विमाकृत - पत्र / पार्सल प्राप्त हुआ
* Received / Registered / Insured Letter / Parcel

क्रमांक/No. _____ तारीख/ Dated _____ का / of _____

बीमे का मूल्य रूपयों में _____
* Insured for Rupees V. Rangaramu and

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को/ on _____

वितरण डाकघर की तारीख - मोहर
Date stamp of office of delivery


हस्ताक्षर और नाम / Signature and Name

(14)

(29)

V. Rangaramu and Associates
Advocate,

#24, 3rd Cross,
Sampige Road
Malleshwaram
Bangalore-560003

Date: 11.08.2012

TO:

C. Harish Raju
S/o Srinivasa Raju
No. 134/3A, Chinnaiah Raju
Garden, 1st main, 1st cross,
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